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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

O.A.No.210/210/0020/2020

Date of decision: 03.01.2020

CORAM:- R. VIJAYKUMAR, MEMBER (A) .
R.N. SINGH, MEMBER (J) .

1. Bhaskara R.S.
Residing at Flat No.803/804
A wing 8th floor,
Brook Hill C.H.S. Ltd.,
Back Road, Lokhandwala
Complex, Andheri (W),
Mumbai 400 053.

... **Applicant.**

(By Advocate Ms. Hema Mishra)

VERSUS.

1. PR. Commissioner of Custom
(Gen) New Custom House,
Ballard Estate,
Mumbai.
2. Chief Commissioner of Customs
Mumbai Zone-1, New
Custom House) Ballard Estate,
Mumbai.
3. Union of India,
through Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

... **Respondents.**

O R D E R (O R A L)

Per: R. VIJAYKUMAR, MEMBER (A)

1. When the case is called out, none

appeared for the applicant.

2. This application has been filed on 22.11.2019 and objections were recorded by the Registry on 02.12.2019 but have not been removed despite notice placed on the Notice Board and various attempts were made to contact the counsel for the applicant to give information about consideration of this matter.

3. In the present case, neither the counsel attended his phone nor has he given the email id.

4. It appears that the applicant has lost interest in pursuing the matter.

5. In view of the above, the OA is dismissed in default for non-prosecution.

6. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

v.

20/12/2020